

Commission was laid on the Table of the House on the 3rd September, 1956 alongwith a memorandum explaining the action taken thereon, as required under Article 340(3) of the Constitution.]

#### **Reorganisation of the Defence Ministry Library**

475. SHRI SYED AHMAD HASHMI: Will the Minister of DEFENCE be pleased to state:

(a) whether a Library Reorganisation Expert Committee was constituted for the reorganisation of the Defence Ministry Library;

(b) whether the Committee has submitted its report to Government; and

(c) if so, what are the main recommendations of the Committee and what decision Government have taken thereon?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Yes, Sir.

(c) A statement is attached. (See Appendix CIII, Annexure No. 26).

#### **Complaint Against Punjab Police**

476. SHRI VENIGALLA SATRANARAYANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Shri Yash, a former Punjab Minister had complained to the Prime Minister that he was tortured by the Punjab Police for extorting a false confession; and

(b) if so, what action government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) and (b) Yes, Sir. A report on the complaint has been called from the Punjab Government.

#### **Assault on an Gandhian By RSS Workers**

477. SHRI VITHAL GADGIL: SHRI GULABRAO PATIL: SHRIMATI SUSHILA SHANKAR ANDIVAREKAR: SHRI DEVENDRA NATH DWIVEDI: SHR SYED AHMAD HASHMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on the 31st October, 1977 an old Gandhian worker at Gandhi Smriti, New Delhi was assaulted by some RSS workers;

(b) if so, whether Government have taken any action against the culprits; if so what are the details thereof; and

(c) if the reply to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (c) According to Statements furnished to the Police, there was an altercation between a visiting group of students from Gujarat and an employee of Gandhi Smriti who was acting as a guide. On being informed, the police reached the spot and restored peace.

No further action was taken by the police as no commission of a cognizable offence was made out.

#### **Modernisation of Textile Mills**

478. DR. V. P. DUTT: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the National Textile Corporation of India

has submitted proposals to Government for assistance from the Industrial Development Bank of India for financing modernisation of textile mills;

(b) if so, what action Government have taken thereon; and

(c) what is the amount of loan asked for by the NTC and whether Government have ensured its proper utilization for the purpose for which it would be given to the NTC?

THE MINISTER OF INDUSTRY  
(SHRI GEORGE FERNANDES):

(a) to (c) Government has issued orders to the IDBI to the effect that the NTC Mills would also be eligible for assistance under the Soft Loan Scheme for modernisation. The applications for assistance under this scheme are submitted by the NTC directly to IDBI. The NTC has so far applied to the IDBI for soft loans totalling Rs. 112.41 lakhs. The pre-sanction and post-sanction procedures of IDBI with regard to sanction and utilisation of loans applicable to the NTC Mills will be the same under the scheme as are applicable to mills in the private sector.

#### **Tapping of Telephones of Members of Parliament**

479. SHRI DEVENDRA NATH  
DWIVEDI:

SHRI GULABRAO PATIL:  
SHRIMATI SUSHILA SHAN-  
KAR ADIVAREKAR:  
SHRI VITHAL GADGIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the telephones of some Members of Parliament are tapped; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS

(SHRI DHANIK LAL MANDAL):  
(a) Central Government have not authorised any such tapping of telephones.

(b) Does not arise.

#### **Foreign collaborations in ventures which indigenous know-how is available**

480. SHRI GULABRAO PATIL:  
SHRIMATI SUSHILA  
SHANKAR ADIVAREKAR:  
SHRI VITHAL GADGIL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have approved foreign collaborations in respect of those ventures where indigenous know-how is available, such as readymade garments, storage batteries, poultry breeding, low cost radios, sports goods, cosmetics, filter paper and Chocolates during the period from the 1st April to the 1st October, 1977; and

(b) if so, what are the reasons therefor?

THE MINISTER OF INDUSTRY  
(SHRI GEORGE FERNANDES):  
(a) No, Sir.

(b) Does not arise.

#### **Visit by CBI Officials Abroad in Connection with Investigation of Corruption Cases**

481. SHRI BHUPESH GUPTA:  
SHRI LAKSHMANA  
MAHAPATRO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some officials of the CBI visited U.S.A., Switzerland, West Germany and other Western countries in connection with